

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 83/(MAH)/2017

CORAM:

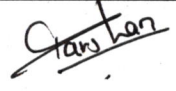
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017

NAME OF THE PARTIES: M/s. Maxima Logistics & Management Services Pvt.
Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Darshan Ashar ilb Sanjay Udeshi & Co.	Advocate	

Common Order

TCSP No.81/230-232/NCLT/MB/MAH/2017

TCSP No.82/230-232/NCLT/MB/MAH/2017

TCSP No.83/230-232/NCLT/MB/MAH/2017

TCSP No.84/230-232/NCLT/MB/MAH/2017

TCSP No.85/230-232/NCLT/MB/MAH/2017

At request of the RD office, the time for filing objections by the RD as well
as OL is hereby extended for 5.4.2017.

Sd/ -

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/ -

V. NALLASENAPATHY
Member (Technical)